

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-27/2005/ 944 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri B. Sutradhar,
District & Sessions Judge,
West Karbi Anglong, Hamren.

Dated Guwahati the 18th February, 2025.

Sub: **Station leave.**

Ref:- Your letter No. DJ/WKA/2025/CL-SL/3/16-18 dtd. 05.02.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the morning of 07.02.2025 till the morning of 10.02.2025**. The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), West Karbi Anglong, and in his absence, the Civil Judge (Jr. Div.)-cum-JMFC, West Karbi Anglong shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-27/2005/ 945 /A dated , 18-02-2025

Copy to :

✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]